

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:06th December, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 111/2016(CZ) (M.A.No.700/16)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Rohit Sohgaora, Adv. Mr. Brijesh Shrivastava, Adv.	
2.	Original Application 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
4.	Original Application No. 122/2016(CZ)	Amar Singh Rathour & Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv.	
5.	Original Application No. 146/2016(CZ)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 ors.	Mr. Shreyas Dharmadhikari, Adv.	
6.	Appeal No. 19/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Rishi Raj Saxena, Adv.	
7.	Appeal No. 20/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Rishi Raj Saxena, Adv.	
8.	Original Application No. 70/2016(CZ)	Rajesh Kumar Dheru Vs. Megharaj Singh Shekhawat	Mr. Shantanoo Saxena, Adv.	
9.	Original Application No. 133/2016(CZ) (M.A.No.1003/16) (M.A.No.1004/16)	Dharamveer Vs State of Rajasthan & 7 Ors.	Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	

11.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. OmShankarShrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura Adv.	
FOR COMPLIANCE				
12.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran, Adv. Ms. Parul Bhadoria, Adv.	
13.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv. Mr. N.C.Das, Adv.	

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